NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

C.P. (IB)/514(MB)2021

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **16.07.2024**

NAME OF THE PARTIES: **PHOENIX ARC PRIVATE LIMITED (CREDITOR) THROUGH THE RESOLUTION PROFESSIONAL MR. GAURANG CHHOTALAL SHAH V/s MR. MANOHARLAL DEOKARANJI BHOOT**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Priyank Jadav, Advocate a/w Ms. Mitali Bhatt, Advocate i/b AKR Legal appeared for the Financial Creditor.
2. Personal Guarantor was set ex-parte.
3. Heard Counsel appearing for the Financial Creditor.
4. **Reserved for Order**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna